



Institute of Constitutional and Parliamentary Studies

18-21, Vithalbhai Patel House, Rafi Marg, New Delhi-110001

Tel: 011-23716038, 23717339

Applications Invited for the following on-line Basic Certificate Courses

- *Legislative Process in Parliament (BCC-LPP)*
- *Financial Business in Parliament (BCC-FBP)*
- *Electoral System in India (BCC-ESI)*
- *Parliamentary Privileges (BCC-PP)*
- *Evolution of Parliamentary Practices and Procedures (BCC-EPP)*

Last Date for Applying	26.09.2022 (Monday)
Procedure for Admission	Kindly refer Information Brochure
Qualifications	<ul style="list-style-type: none">• A minimum of 50% marks in 12th class/ intermediate• Those currently pursuing other academic programmes may also enroll in the Basic Certificate Courses
How to Apply	<ul style="list-style-type: none">• Application Form (in MS-Word format) available at Institute's Webpage under "Related Links" section at Lok Sabha Website https://loksabha.nic.in may be downloaded, filled and mailed at 'programmes-icps@sansad.nic.in'• For eligibility and other details, Information Brochure available at the above link may be referred
Duration	12-16 hours for each Course
No. of Seats	50 in each Course
Schedule	<ul style="list-style-type: none">• On-line classes for the Courses will be held on week-ends (Saturday/ Sunday)• Classes will commence w.e.f. 1st / 2nd October 2022
Course Fee	Rs. 1,000/- for each Course

IMPORTANT:

1. Application Form **should not be** accompanied by **Course Fee**; Fees will be **realized at the time of admission**
2. Course Fee once paid shall **Not** be **Refunded**
3. For queries, dial 011-23716038 or mail us at 'programmes-icps@sansad.nic.in'.

- Director-General